

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ISHAPE APPLIANCES PRIVATE LIMITED
OPERATING IN MANUFACTURING & FABRICATION AND TRADING OF METAL SHEET BASED
PRODUCTS AT DEWAS MADHYA PRADESH
[Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	ISHAPE APPLIANCES PRIVATE LIMITED CIN:U74999MP2017PTC043877 PAN:AAECI6059E
2.	Address of the registered office	1/6 New Palasia Office Number 203 western , Indore, Madhya Pradesh, India -452001
3.	URL of website	Not Operational
4.	Details of place where majority of fixed assets are located	Sheetel Coolers, Village Kalukhedi, Patwari Halka No. 19, Tehsil & District Dewas, Madhya Pradesh - 455001
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Financial Statements and other details of CD can be obtained by sending an email at cirp.ishape@gmail.com List of creditors is available on the website of IBBI.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility criteria is mentioned in detailed expression of interest which can be obtained by sending an email at cirp.ishape@gmail.com
10.	Last date for receipt of expression of interest	3-May-26
11.	Date of issue of provisional list of prospective resolution applicants	13-May-26
12.	Last date for submission of objections to provisional list	18-May-26
13.	Date of issue of final list of prospective resolution applicants	28-May-26
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	2-Jun-26
15.	Last date for submission of resolution plans	2-Jul-26
16.	Process email id to submit EOI	cirp.ishape@gmail.com
17.	Details of Corporate Debtor's registration status as MSME	Yes -UDYAM-MP-23-0031331 - Micro



For ISHAPE APPLIANCES PRIVATE LIMITED

Sd/-

Prabhat Jain

Resolution Professional

IBBI Reg. No. IBBI/PA-001/IP-P-02233/2020-2021/13480

AFA Valid till 30.06.2026

Reg. Add: LIG 212, E-7 Arera Colony, Near Union Bank, Stop No 11, Bhopal, MP, 462016.

Communication Add: 15 Tapti Appartment, Roshanpura Sqr, Bhopal MP 462003

Date: 17 APRIL 2026

Place: Bhopal